

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**OA/021/283/2019**

**Dated: 30.04.2019**

Between:

Hemsingh Banoth,  
S/o. Sri Banoth Mangilal,  
48 years, Chief Workshop Engineer,  
O/o Principal Chief Mechanical Engineer,  
1<sup>st</sup> floor, Room No.115, Rail Nilayam,  
Secunderabad.

1      Applicant

**A N D**

1. Union of India,  
Ministry of Railways rep. by its  
Secretary, Railway Board,  
Rail Bhavan, New Delhi.
2. Railway Board rep. by  
Member Rolling Stock,  
Rail Bhavan,  
New Delhi.
3. South Central Railway rep. by  
General Manager,  
Rail Nilayam, Secunderabad.

...      Respondents

Counsel for the applicant      :      Mr. M. Srikanth  
Counsel for the respondents    :      Mr. S.M. Patnaik, SC for Railways

CORAM:

*Hon'ble Mr. Justice R. Kantha Rao, Member (J)  
Hon'ble Mr. B.V. Sudhakar, Member (A)*

**ORAL ORDER**  
[Per Hon'ble Mr. Justice R. Kantha Rao, Member (J)]

Heard Sri M. Srikanth, learned counsel appearing for the applicant and Sri S.M. Patnaik, learned Standing Counsel appearing for the respondents.

2. Learned Standing Counsel appearing for the respondents submits that the order of transfer which is impugned in the O.A. has been cancelled by order dated 22.4.2019. He has also produced a copy of the said order. Therefore, no cause survives for adjudication in the O.A. The O.A. is, therefore, closed. No order as to costs.

**(B.V. SUDHAKAR)**  
**MEMBER (A)**

**(JUSTICE R. KANTHA RAO)**  
**MEMBER (J)**

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